फा.सं./F.No.1380/172/2017  
सेवामें/To,

1. महानिदेशक, नारकोटिक्स कंट्रोल ब्यूरो / The Director General, Narcotics Control Bureau,  
   गृह मंत्रालय / Ministry of Home Affairs, वेस्ट ब्लॉक नं 1/ West Block, No. 1,  
   विंग नं 5 / Wing No. 5, आर. के. पुराम / R.K Puram, नई दिल्ली / New Delhi -110066

2. महानिदेशक, राजस्व इंटेलिजेंस विभाग / The Director General, Directorate of Revenue Intelligence, ‘D’ Block, I.P.  
   भवन, जेपीएस, नई दिल्ली -110002
   The Director General, Directorate of Revenue Intelligence, ‘D’ Block, I.P.  
   Bhawan, I.P. Estate, New Delhi -110002

3. महानिदेशक, माल और सेवा कर इंटेलिजेंस महानिदेशालय / The Director General, Directorate General of Goods & Service Tax  
   Intelligence, West Block VIII, विंग नं VI , दुसरी मंजिल, आर. के. पुराम, नई दिल्ली -110066

4. आयुक्त, विधि कार्य निदेशालय / The Commissioner, Directorate of Legal Affairs, /4th Floor, Rajendra  
   Bhawan, 210, Deendayal Upadhyay Marg, New Delhi -110002

5. अधिकारी विभाग, वित्तवाणिज्य निदेशालय, जिकिम प्रबंधन प्रभाग, विथ्यलास ढाकरसे मार्ग, सामने  
   पाटतकर हॉल, नू ग्वारिंग लाइंस, मुंबई - 400020
   The Additional Director General, Directorate General of Systems, Risk  
   Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar  
   Hal, New Marin Lines, Mumbai-400020

6. मुख्य आयुक्त (सभी) /  
   All Chief Commissioners,  
   सीमा शुल्क, सीमा शुल्क (प्रिवेटिव), माल और सेवा कर, माल और सेवा कर (ऑडिट) /  
   Customs,  
Grant of Authorized Economic Operator (AEO) status to M/s Joshi Konoike Transport and Infrastructure Private Limited - reg.

(1) Sir/ Madam,

Sir,

I am pleased to inform you about the application received from M/s Joshi Konoike Transport and Infrastructure Private Limited for the status of Authorized Economic Operator (AEO).

M/s Joshi Konoike Transport and Infrastructure Private Limited have applied for AEO certification in terms of CBEC Circular No. 33/2016-Cus., dated 22/07/2016 (available on CBEC website).

A list of units of M/s Joshi Konoike Transport and Infrastructure Private Limited, and its Board of Directors/ Proprietors/Partners/Company Secretary is enclosed as annexure- A & B.

(3) This application has been received from M/s Joshi Konoike Transport and Infrastructure Private Limited, which has been listed in the annexure. The application is being processed as per the procedures outlined in theCircular No. 33/2016-Cus.

Further, it is also requested that details regarding below mentioned points may be intimated to Directorate of International Customs positively within 21 days of receipt of this letter vide post or through e-mail address given above (header of the letter).

Yours sincerely,

[Signature]

Director, CBIC
i. Show cause notice issued to them during last three financial years involving fraud, forgeroy, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

ii. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

iii. Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may please be communicated. In case any fresh/new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

(4) उक्त परिपत्र के पैरा 3.2 के संबंध में विगत तीन वर्षों हेतु पार्टी द्वारा प्रस्तुत अनुपालन रिकॉर्ड को बैकग्राउंड जांच करने हेतु यह विवरण आवश्यक है। यदि उपर्युक्त निर्धारित समयवधि तक जवाब प्राप्त नहीं होता है तो यह मान लिया जाएगा कि आवेदक को ए.ई.ओ. स्टेटस प्रदान करने में आपको कोई आपत्ति नहीं है।

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting ‘AE0’ status to the applicant.

(5) इसके अतिरिक्त, यदि आवेदक के अपयश संबंधी कोई मामला आपकी नोटिस में अभी आया है अथवा ब्यवहार में आए तो उसकी सूचना भी हमें भेजें।

Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to us.

(6) यह पत्र ए.ई.ओ. कार्यक्रम प्रबंधक के अनुमोदन से जारी किया जा रहा है।

This issue with the approval of AE0 Programme Manager.

संलग्न: अनुलग्नक के और ख
Encl: Annexure- A & B

भवदीप/ Yours faithfully,

(मनुदेव जैन / Manudev Jain)
(सहायक निदेशक / Assistant Director)
### Annexure – A

**The Site Address of M/s Joshi Kanoi Transport and Infrastructure Private Limited, [PAN-AADCJ8140J]:**

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Address</th>
<th>Location Type</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>M-69, 2nd Floor, Greater Kailash Part II, M Block Main Market, New Delhi-110048</td>
<td>Corporate Office</td>
</tr>
</tbody>
</table>
(B) M/s Joshi Konoike Transport and Infrastructure Private Limited, (PAN-AAJCJ8140J).

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name</th>
<th>DIN No.</th>
<th>Designation</th>
<th>Address</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Mr. Tadatsugu Konoike</td>
<td>DIN07585715</td>
<td>Chairman</td>
<td>Bandai 1-2-31 Abeno-Ward Osaka Cit, Nara, Japan</td>
</tr>
<tr>
<td>2.</td>
<td>Mr. Hintendra Joshi</td>
<td>DIN07611488</td>
<td>Managing Director</td>
<td>A-6, Diwanshree Apartments 30, Feroze shah Road, New Delhi 110001</td>
</tr>
<tr>
<td>3.</td>
<td>Mr. Shigeo Nakamura</td>
<td>DIN07558826</td>
<td>Director</td>
<td>D-281, 28th Floor, Block D, Golf Course Road, DLF-5, Gurgaon, Haryana-122002</td>
</tr>
<tr>
<td>4.</td>
<td>Mr. Shiro Tanabe</td>
<td>DIN05145109</td>
<td>Director</td>
<td>TowerD, Flat No. 62, DLF, The Belaire, DLF Phase V, Gurgaon, Haryana-122002</td>
</tr>
<tr>
<td>5.</td>
<td>Mr. Bharat Rajesh Joshi</td>
<td>DIN00110927</td>
<td>Director</td>
<td>A-6, Diwanshree Apartments 30, Feroze shah Road, New Delhi 110001</td>
</tr>
<tr>
<td>6.</td>
<td>Mr. Ashok Bhalla</td>
<td>DIN07611997</td>
<td>Director</td>
<td>S-465, Greater Kailash –I, New Delhi-10048</td>
</tr>
</tbody>
</table>